

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. Estt. (RJS)/ 18 /2012

Date : 02.03.2012

SHRI RAKESH GOYAL, an officer in the Civil Judge Cadre, presently posted as Additional Civil Judge (Jr.Div.) & Judicial Magistrate No.2, Bharatpur, is hereby appointed as Civil Judge (Jr.Div.) & Judicial Magistrate, Nachai (Bharatpur), in addition to his own duties with immediate effect till the joining of Smt. Bina Gupta after availing maternity leave.

NOTE :-

1. The officer who has been appointed as P.O. of our lying Court in addition to his own duties shall hold camp Court at the respective place on Monday and Thursday in every week.
2. The cases in which accused are in custody or there are direction of higher Court for time bound disposal of case shall be decided on priority basis.

BY ORDER,

REGISTRAR (ADMIN.)